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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 44/2017 in CP No. 38/169 r/w 115/NCLT/AHM/2016

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

Name of the Company: Hemalben Amitbhai Modi
V/s.
Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act: Section 169 r/w 115 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jaimin R. Dave	Advocate	Petitioner	
2.	Arjun R. Sheth	Advocate & Silicitor	Respondent	

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent no.1.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Respondent no.1.

At request of petitioner list the CP 38/2017 and IA 44/2017 on 28.03.2017 for hearing before admission.

22/3/17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of March, 2017.